

Customs, Excise & Service Tax Appellate Tribunal,

West Zonal Bench : Mumbai,
3rd, 4th, & 5th Floor, Jai Centre, 34, P. D'Mello Road, Poona Street,
Masjid Bunder (E), Mumbai - 400 009.
Tel No. : 23754933; Fax No. : 23754910,23716439
Website : www.cestat.gov.in
(Service Tax Division Bench)

CAUSELIST

Court No. : 3
Room No. : 504

Dated :13/11/2017
Day :Monday
Time : 10:30

CORAM:

Hon'ble Judicial Member, Mr. Dr. D.N.Panda
Hon'ble Technical Member, Mr. C. J. Mathews

S.No.	APPEAL NO.	APPELLANT	RESPONDENT	REPRESENTATIVE	REMARKS
<u>MISC (OTHERS) MATTERS</u>					
1	ST/COD/92931/2017 ST/87443/2017	COMMISSIONER, CGST, NAVI MUMBAI	HARMAN CONNECTED SERVICES	DR/IP	
<u>STAY MATTERS</u>					
2	ST/STAY/92635/2017 ST/86789/2017	VKS PROJECTS LTD	COMMR SERVICE TAX- VII MUMBAI	IP/DR	
<u>REGULAR MATTERS</u>					
3	E/3787/2005	Sunil Singh	Mumbai-ii	A.V.Naik /DR	*
4	E/3788/2005	Sunil Silk Mills	Mumbai-ii	A.V.Naik /DR	*
5	ST/224/2010	D. J. Malpani	CCE NASHIK	Prashant Patankar /DR	
6	ST/469/2010	D.J.Malpani	CCE NASHIK	Prashant Patankar /DR	
7	ST/510/2012	Elixir Training Services Pvt. Ltd.	CCE PUNE III	IP/DR	
8	ST/86404/2014	ELIXIR TRAINING SERVICES PVT LTD	CCE PUNE III	Bharat Raichandani /DR	
9	ST/85637/2016	ELIXIR TRAINING SERVICES PVT LTD	COMMR SERVICE TAX -I PUNE	IP/DR	
10	ST/86342/2013	HINDUSTAN AERONAUTICS LTD.	CCE NASHIK	IP/DR	
11	ST/87186/2013	NANDED DISTRICT CENTRAL CO-OP.BANK LTD.	CCE AURANGABAD	IP/DR	
12	ST/85403/2014	AKSHAY ENGINNERS	CCE NASHIK	Bharat Raichandani /DR	
13	ST/86134/2014	EAGLE SECURITY & PERSONNEL SERVICES	COMMISSIONER OF SERVICE TAX MUMBAI-II	R.V.Shetty /DR	
14	ST/CROSS/91117/2014	COMMISSIONER OF SERVICE TAX MUMBAI-II	EAGLE SECURITY & PERSONNEL SERVICE	DR/IP	

	ST/86946/2014				
15	ST/86903/2014	BANK OF BARODA LTD	CCE THANE II	S.S. Gupta, C.A. /DR	
16	ST/86904/2014	BANK OF BARODA LTD	CCE THANE II	IP/DR	
17	ST/86912/2014	JSW JAIGARH PORT LTD	CCE KOLHAPUR	IP/DR	
18	ST/86924/2014	CCE KOLHAPUR	SHREE MAHANKALI SSK LTD.	DR/IP	
19	ST/86934/2014	POLYMERMAN (ASIA) PVT LTD	CCE NASHIK	M.S. Jagesha, Advocate /DR	
20	ST/86939/2014	GUPTA GLOBAL RESOURCE PVT LTD	CCE NAGPUR	P. V. Sadavarte /DR	
21	ST/86950/2014	RADIOWANI	COMMISSIONER OF SERVICE TAX MUMBAI-I	S.S. Gupta, C.A. /DR	
22	ST/86962/2014	JET AIRWAYS (I) LTD	COMMISSIONER OF SERVICE TAX MUMBAI-I	V. Sridharan, /DR	
23	ST/86978/2014	ANISHA DEEPAK TANK	CCE NASHIK	IP/DR	
24	ST/86983/2014	NIRLON LTD	COMMISSIONER OF SERVICE TAX MUMBAI-II	M.H.Patil /DR	
25	ST/87203/2014	JET AIRWAYS (I) LTD	COMMISSIONER OF SERVICE TAX MUMBAI-I	V. Sridharan, /DR	
26	ST/87206/2014	PROGRESSIVE STEEL PROCESSORS PVT LTD	COMMISSIONER OF SERVICE TAX MUMBAI-II	Economic Laws Practices /DR	
27	ST/87218/2014	CCE KOLHAPUR	G. B. DESAI	DR/IP	
28	ST/87219/2014	CCE KOLHAPUR	SAURABH CONSTRUCTIONS	DR/IP	

*** ATTENTION:** In the cases of year upto 2009 no adjournment will be granted.

Court Master :

SPS/ PA :

Prepared By

Checked By

**Assistant/ Deputy Registrar
Service Tax Division Bench**